

ITEM NO.51

COURT NO.6

SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Criminal Appeal No(s).4014/2025

KEHARI SINGH & ANR.

APPELLANT(S)

VERSUS

THE STATE OF UTTAR PRADESH

RESPONDENT(S)

[TO BE TAKEN UP AT THE END OF THE BOARD FOR FINAL DISPOSAL]
IA No. 190903/2022 - EXEMPTION FROM FILING O.T.

Date : 10-09-2026 This matter was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE J.B. PARDIWALA
HON'BLE MR. JUSTICE K. VINOD CHANDRAN

For Appellant(s) :

Mr. A P Singh, Adv.
Mr. Sadashiv, AOR

For Respondent(s) :Ms. Ruchira Goel, AOR

Upon hearing the counsel, the Court made the following
O R D E R

List on 18.09.2026, to be taken up at the end of the
board.

(D. NAVEEN)
COURT MASTER (SH)

(POOJA SHARMA)
COURT MASTER (NSH)